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CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH.

C.P. NO. 104/94

in

O.A. NO. 15/92

New Delhi this the 31st day of May, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member(A).

A.N. Bhowmick,
S/o Shri R.C. Bhowmick,
R/o C-21(B), New Multan Nagar,
Delhi-56. ...Petitioner.

By Advocate Shri Sant Lal.

Versus

Dr. M.S. Reddy,
Secretary,
Ministry of Water Resources (G.W.),
Govt. of India,
New Delhi. ...Respondent.

None for the respondents.

ORDER (ORAL)

Shri Justice V.S. Malimath.

Shri Sant Lal, learned counsel for the petitioner, submitted that the judgement having since been implemented these proceedings be dropped. We order accordingly.

P.T.T.
(P.T. Thiruvengadam)

Member(A)

V.S.M.
(V.S. Malimath)

Chairman

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